

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. IA 170/2022 IA 2573/2021 IN C.P.(IB)-4367(MB)/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Altair Industrial Technologies Private Limited.**

**Section: 30, 10 of Insolvency and Bankruptcy Code, 2016  
& Rule 11 of NCLT, 2016**

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**ORDER**

**IA No. 170/2022**:- Adv. Avinash R. Khanolkar appeared for the Resolution Professional. Adv. Dikshat Mehra appeared for the Resolution Applicant. At the request of the parties, list the matter on **05.07.2024** for hearing.

**IA No. 2573/2021**:- Adv. Khushboo Shah Rajani appeared for the Applicant. Adv. Avinash R. Khanolkar appeared for Respondent No. 1. Adv. Nishitha Nambiar appeared for Respondent No. 2. List the matter on **05.07.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SUSHIL*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**